

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:450
ANSWERED ON:01.03.2007
PRIVATE PLAYERS TO OPERATE CONTAINER TRAINS
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Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have signed any agreement with the private players to operate container trains;
- (b) if so, the salient features thereof;
- (c) the details of the private players who have been permitted to operate container trains; and
- (d) the extent to which private players would be helpful to the Railways for operating the container trains?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) : Yes, Sir.

(b) : The Agreement has been framed keeping in view the best international practices being followed; it is bankable, ensures a level-playing field among various container train operators and adequately addresses the national & public interest perspective as also concerns of the private players.

(c) : The private players who have been permitted to operate container trains are listed below:

1. Adani Logistics Ltd/Mundra Port & Economic Zone Ltd.
2. Boxtrans Logistics India Services Ltd.
3. Container Corporation of India Ltd.
4. Central Warehousing Corporation
5. Container Rail Road Services Pvt. Ltd.
6. Delhi Assam Road Services Pvt. Ltd.
- 7 Gateway Rail Freight Pvt. Ltd.
8. Hind Terminals Pvt. Ltd/MSC
9. India Infrastructure & Leasing Pvt. Ltd.
10. Innovative B2B Logistics Solution Pvt. Ltd.
11. KRIBHCO
12. Pipavav Railway Corp. Ltd.
13. Reliance Infrastructure Engg. Pvt. Ltd.
14. SICAL Logistics.

(d) : Private players will invest in setting up Inland Container Depots and acquire wagons as also capture incremental traffic for movement by rail.